

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2081/2014

PRASHANT FADNAVIS & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 2384/2014 (II)

Date : 09-01-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANDEEP MEHTAFor Appellant(s) Dr. Abhishek Manu Singhvi, Sr. Adv.(V.C.)
Mr. Siddhartha Dave, Sr. Adv.
Mr. Sandeep Kapur, Adv.
Mr. Vivek Suri, Adv.
Mr. Rose Verma, Adv.
M/S. Karanjawala & Co., AORFor Respondent(s) Dr. Vijendra Singh, AOR
Mr. Abhishek Satvik, Adv.
Mr. Abhishek, Adv.
Mr. Abhinav Rathi, Adv.

Mr. H. Raghavendra Rao, AOR
Mr. Chirag Sharma, Adv.
Mr. Manish Kaushik, Adv.
Mr. Satyakam Sharma, Adv.UPON hearing the counsel the Court made the following
O R D E ROn the request of learned counsel appearing
for the respondents, list the appeals on 23rd
January, 2025.(SONIA BHASIN)
COURT MASTER (SH)(RANJANA SHAILEY)
COURT MASTER (NSH)